

# LOK SABHA DEBATES (English Version)

Fourth Session  
(Twelfth Lok Sabha)



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## LOK SABHA DEBATES

### LOK SABHA

Monday, April 19, 1999/Chaitra 29,  
1921 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

(Interruptions)

[Translation]

SHRI HARIN PATHAK : One minute is over now, what about the new Government...(Interruptions)

MR. SPEAKER : Please take your seat.

(Interruptions)

[English]

MR. SPEAKER : No, please. Take your seats.

(Interruptions)

MR. SPEAKER : Secretary-General to lay the papers.

(Interruptions)

MR. SPEAKER : Shri Vaiko, please take your seat.

11.01 hrs.

### RESIGNATION OF COUNCIL OF MINISTERS

[English]

SECRETARY-GENERAL : I beg to lay on the Table a copy each of the following papers :-

- (1) Letter dated the 17th April 1999 from the Prime Minister (Shri Atal Bihari Vajpayee) to the President tendering his own resignation and that of his Council of Ministers; and
- (2) Letter dated the 17th April 1999 from the President to the Prime Minister (Shri Atal Bihari Vajpayee) accepting his resignation and the resignation of his colleagues from the Council of Ministers and requesting him to continue in Office till alternative arrangements are made.

(Interruptions)

11.02 hrs.

### ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I beg to lay on the Table the following nine Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 23 February 1999:-

- (1) The Finance (No. 2) Amendment Bill, 1999;
- (2) The Goa Appropriation (Vote on Account) Bill, 1999;
- (3) The Goa Appropriation Bill, 1999;
- (4) The Appropriation (Railways) Vote on Account Bill, 1999;
- (5) The Appropriation (Railways) Bill, 1999;
- (6) The Appropriation (Railways) No. 2 Bill, 1999;
- (7) The Appropriation (Vote on Account) Bill, 1999;
- (8) The Appropriation Bill, 1999; and
- (9) The Appropriation (No. 2) Bill, 1999;

11.03 hrs.

### BUSINESS OF THE HOUSE

(Interruptions)

MR. SPEAKER : There is an observation. Please take your seats.

(Interruptions)

[Translation]

MR. SPEAKER : Please take your seats.

(Interruptions)

[English]

MR. SPEAKER : Hon. Members, it has been agreed in the Leaders' Meeting of today that the rest of the Business listed for today and the Financial Business be taken up on Wednesday, the 21st of April 1999. I hope I have the concurrence of the House.

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : Now, the House stands adjourned to meet again on 21st April 1999 at 11a.m.

11.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, April 21, 1999/Vaisakh 1, 1921 (Saka).

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